

Stephen's Hospital for fabricating and forging the dying declaration of the victim.

Departmental proceedings are being initiated against the Sub-Inspector. The gist of the judgement is being sent by Delhi Administration to the management of St. Stephen Hospital which is a private Hospital, for appropriate action against the Doctor. The same would also be conveyed to the Medical Council of India for similar action.

#### Speeding of Funds for Tribal Sub-Plan Area in Bihar

507. SHRIMATI SUMATI ORAON :  
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the funds quantified both under State Plan and Special Central Assistance for Tribal sub-plan area in Bihar were/are being spent even outside the tribal sub-plan area;

(b) if so, the details thereof, and his Ministry's reaction thereto;

(c) whether in conformity with Tribal Sub-Plan concept Government would ensure that the funds quantified for Tribal Sub-Plan area are spent only in that area;

(d) if so, the steps proposed therefor; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :  
(a) to (c) Information has been asked for from the Government of Bihar and the same shall be laid on the Table of the House on receipt.

#### Recommendation RE: Personnel Policy by Working Group on Tribal Development

508. SHRIMATI SUMATI ORAON :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Working Group on Tribal Development during Sixth Plan, set up by Planning Commission, in its report of October, 1980 has recommended specifically about the personnel policy to be adopted by States/Union Territories Governments for administration of tribal sub-plan areas;

(b) if so the attitude and approach adopted so far with results achieved, if any, with regard to such recommendations by States/Union Territories Governments in general and by Bihar in particular;

(c) whether his Ministry endorsed such recommendations in toto or has some reservations in respect thereof, if so, the reasons therefor; and

(d) whether Central Government are satisfied with implementation of personnel policy as recommended by Working Group on the part of States/Union Territories Governments in general and Bihar in particular, if not, steps proposed to be taken and specific time frame proposed therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :  
(a) Yes, Madam.

(b) All tribal sub-plan States/Union Territories have been requested to implement the recommended personnel policy. States including Bihar have broadly accepted the recommendations contained in this Report and are taking necessary steps for their implementation. No separate evaluation of results has been undertaken so far.

(c) These recommendations were endorsed in toto by the Home Ministry.

(d) Implementation of the recommendations by the States is taking some time as it is a long drawn out process, covering all the development and regulatory Departments. State Governments including Bihar are taking steps for